

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO.2683
TO BE ANSWERED ON 12.3.2018

INCLUSION OF MONUMENTS IN THE LIST OF WORLD HERITAGE LIST

2683. SHRI RAJIV PRATAP RUDY:
SHRI ARJUN LAL MEENA:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has received any proposals for recognition of cultural heritage sites from various State Governments for inclusion in National Heritage monuments list by Archaeological Survey of India (ASI) and also in the UNESCO World Heritage list and if so, the details thereof along with the status of the proposals, State/UT – wise including Chirand in the Saran district of Bihar, Rajasthan, Gujarat and Madhya Pradesh;
- (b) whether adequate steps have been taken to conserve and protect heritage sites and monuments in the country and if so, the details and the outcome thereof;
- (c) the funds allocated and utilised for the purpose during the last three years and the current year, year-wise, State/UT – wise including Bihar; and
- (d) whether the Government proposes to declare “Mangarh Dham” which is a spiritual centre situated at border of Rajasthan, Gujarat and Madhya Pradesh as a national monument and if so, the details thereof and the time by which it is likely to be done?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR
CULTURE AND MINISTER OF STATE FOR ENVIRONMENT,
FOREST AND CLIMATE CHANGE

(DR. MAHESH SHARMA)

- (a) Yes, Madam. The details are at Annexure-I. In case of inclusion in World Heritage List, the State Government of Maharashtra has submitted nomination dossier on ‘Victorian & Art Deco Ensemble of Mumbai’; Rajasthan Government on ‘Walled city of Jaipur’ and State Government of Telangana on ‘Rudreshwara (Ramappa) Temple, Palampet. All dossiers have been submitted to World Heritage Centre, UNESCO.
- (b) The protected monuments of Archaeological Survey of India are regularly conserved, preserved and maintained, including chemical preservation and environmental upgradation, wherever necessary, on an annually drawn conservation programme and based on the availability of funds and manpower.
- (c) The details are at Annexure-II.
- (d) No, Madam.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2683 FOR 12.3.2018

LIST OF MONUMENTS/SITES IDENTIFIED/PROPOSED BY STATE GOVERNMENTS /UNION TERRITORY FOR CENTRAL PROTECTION

Sl. No.	Name of Monument/Site	State	Action Taken
1.	Ancient Buddhist Institute Remains in the locality of Nyarma Thiksay, District Leh	Jammu and Kashmir	The proposal is further processed for issuing Preliminary Notification
2.	Group of Temples at Ranipur Jhariyal, District Bolangir	Odisha	Listed for getting Verified
3.	Proposal for protection as of national importance in respect of Biranchi Nayarana Temple, buguda, Orissa.	Odisha	Listed for getting Verified
4.	Vimalesvari Temple, Huma, Dist. Sambhalpur	Odisha	Listed for getting Verified
5.	Nilamadhava Temple, Kantilo, Dist. Nayagarh	Odisha	Listed for getting Verified
6.	Ganjam Fort, Ganjam	Odisha	Listed for getting Verified
7.	Nrusinghanatha Temple, Paikmal, Dist. Baragarh	Odisha	Listed for getting Verified
8.	Suku Sari Deula and Bhabanisankara Temple Complex by the side of Sari Deula in Bhubaneswar	Odisha	Listed for getting Verified
9.	Protection proposal of Jagatjit Palace, Kapurthala, Punjab.	Punjab	Concerned were requested to take up for State protection
10.	Birth Place of Madan Mohan Malviya, Lucknow	Uttar Pradesh	Listed for getting Verified
11.	Thana Bhawan at Manikpur, Chittrakut	Uttar Pradesh	Being examined
12.	Proposal of Jyotisher, Dist. Kurukshetra, Haryana.	Haryana	Not considered for Central protection.
13.	Submerged temples in Govind Sagar lake in Bilaspur, Himachal Pradesh.	Himachal Pradesh	State Government has been communicated to take up protection at their end.
14.	Unakoti Rock cut carvings near north Tripura district	Tripura	Listed for getting Verified

15.	Buddhist Stupa and other Navagraha temples excavated at Pilak in south Tripura district	Tripura	Listed for getting Verified
16.	Buddhist Stupas at Boxanagar in west Tripura district	Tripura	Listed for getting Verified
17.	Rock cut Carvings across the bank of Gomti River at Chabimura in south Tripura district	Tripura	Listed for getting Verified
18.	Fateh Billas Mahal, Khetri	Rajasthan	State Government has been communicated to take up protection at their end.
19.	Kesh Putra Garha / Aashram Kabir Garh Garha, Grant Kundvar, Sultanpur	Rajasthan	Being examined
20.	Fort of Bajrang Garh	Madhya Pradesh	Listed for getting Verified
21.	Protection of Patna College Building and Jackson hostel.	Bihar	Concerned has been communicated to take up the matter to declare it as a State protected monument.
22.	Mandar Parvat, Bihar	Bihar	Listed for getting Verified
23.	Birth Place of Dr. Dwarikanath Kotnis Memorial, Solapur	Maharashtra	Listed for getting Verified
24.	Birth Place of Dr. B. R. Ambedkar at Mhow	Madhya Pradesh	Listed for getting Verified
25.	Cellular Jail at Port Blair	Andaman and Nicobar	Being examined

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 2683 FOR 12.3.2018

STATE/UT-WISE DETAILS OF EXPENDITURE INCURRED FOR CONSERVATION OF PROTECTED MONUMENTS/SITES UNDER ASI FOR THE LAST THREE YEARS AND ALLOCATION FOR THE CURRENT YEAR

(Amount Rs. in Lakhs)

Sl. No.	Name of State/UT	Circle / Branch	Expenditure			Allocation
			2014-15	2015-16	2016-17	2017-18
1.	Uttar Pradesh	Agra Circle	1404.99	1270.00	940.00	850.00
		Lucknow Circle	1165.00	945.08	688.52	614.00
		Sarnath Circle	534.99	495.00	230.20	200.00
2.	Maharashtra	Aurangabad Circle	695.00	629.05	334.00	300.00
		Mumbai Circle	645.00	902.82	900.48	750.00
		Nagpur Circle	444.98	845.00	395.54	350.00
3.	Karnataka	Bangalore Circle	1515.99	1427.02	1009.50	800.00
		Mini Circle Hampi	90.00	401.24	800.31	550.00
		Dharwad Circle	713.94	716.42	516.98	520.00
4.	Madhya Pradesh	Bhopal Circle	956.99	1261.01	745.00	700.00
5.	Odisha	Bhubaneswar Circle	596.99	679.52	865.00	640.00
6.	West Bengal,	Kolkata Circle	549.63	537.95	280.68	295.00
	Sikkim					
7.	Tamil Nadu,	Chennai Circle	1070.01	919.10	583.98	500.00
	Puducherry (UT)					
8.	Punjab	Chandigarh Circle	875.85	634.98	523.85	425.00
	Haryana					
9.	Himachal Pradesh	Shimla Circle	315.00	300.00	106.22	100.00
10.	Delhi	Delhi Circle	1499.75	1176.73	562.50	500.00
		Delhi Mini Circle	-	-	418.05	325.00
11.	Goa	Goa Circle	397.36	240.99	155.30	150.00
12.	Assam	Aizwal Circle, Mijoram	292.56	395.07	262.19	200.00
	Manipur					
	Meghalaya					
	Mizoram					
	Nagaland					
	Tripura					
	Arunchal Pradesh					
13.	Rajasthan	Jaipur Circle	610.00	512.98	208.48	200.00
		Jodhpur Circle	569.96	729.29	322.42	300.00
14.	Andhra Pradesh	Hyderabad Circle	998.32	776.61	841.50	350.00
	Telangana					
15.	Telangana	Amravati Circle	-	--	--	350.00
16.	Bihar	Patna Circle	414.99	374.99	153.53	150.00
17.	Jammu & Kashmir	Srinagar Circle	443.00	135.07	95.83	90.00
		Mini Circle Leh	141.98	131.50	43.40	40.00
18.	Kerala	Thrissure Circle	647.19	545.00	284.98	265.00
19.	Gujarat	Vadodara Circle	847.99	1123.07	1385.00	1000.00
	Daman & Diu(UT)					
20.	Uttarakhand	Dehradun Circle	264.99	215.00	55.07	50.00
21.	Chhattisgarh	Raipur Circle	587.89	670.33	216.30	212.00
22.	Jharkhand	Ranchi Circle	115.98	147.61	50.13	50.00
		Chemical Preservation (All India)	787.65	729.60	690.13	614.00
		Horticultural Activity (All India)	3357.98	3878.22	4655.95	3550.00
		D.G. Hqrs. Office. (For Boundary Wall & Toilet Blocks)	-	-	10783.00	20000.00
		Reserve	-	-	-	500.00
	Total		23551.95	23746.25	30176.22	36560.00